## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 680/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: OHM Media Pvt. Ltd. V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

## ORDER

## C.S.A. No.680/252/NCLT/MB/MAH/2017

- 1. None present.
- 2. Adjourned to **19.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.12.2017 <sub>Aah</sub>

Sd/-

M.K. SHRAWAT Member (Judicial)